

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CA No. 07/JPR/2023
CA No. 10/JPR/2023
CP No. 03/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Rajeev Bairathi

...Petitioner

Versus

Cyfuture India Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Rohan Agarwal, Proxy
For the Respondent : Amol Vyas, Adv.
Pawan Sharma, Adv.

ORDER

CP No. 03/241-242/JPR/2023

Heard Mr. Rohan Agarwal, Proxy counsel appearing on behalf of Mr. Naresh Kumar Sejvani, Adv. for the Petitioner. Mr. Amol Vyas, Adv. along with Mr. Pawan Sharma, Adv. appearing on behalf of the Respondent. List the matter along with all pending IAs on 14.08.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 01, 2024